

3.	Orissa	Panikeili Palia Bindha
4.	Bihar	Panapur Sadullahpur
5.	Maharashtra	Madanpura (Urban Slums)
6.	Lucknow	Kasmandi Khurd
7.	West Bengal	Tiljala Shibpur Bustee Ratabari
8.	Assam	Bazaricherra
9.	Kerala	Ermamkara Kaangiramattam
10.	Madhya Pradesh	Haripur

Hunting of Antelope in Haryana

3037. SHRI YASHWANTRAO PATIL
Will the MINISTER OF ENVIRONMENT AND
FORESTS be pleased to state:-

(a) whether the hunting of antelope (Neel
Gaai) has been allowed in Haryana due to
increase in their number;

(b) whether the Government propose
to transfer them to some other parts of the
country where their number is fairly low to
save them from killing; and

(c) if not, the reasons therefor;

THE MINISTER OF STATE IN THE
MINISTRY OF ENVIRONMENT AND
FORESTS (SHRI KAMAL NATH): (a) No,
Sir.

(b) and (c). Neel Gaai is included in
Schedule III of Wild life (Protection) Act,

1972. Under Section 12 of the Act, State
Government have full powers to permit
capture and translocation of wild animals,
other than those included in Schedule I of the
Act, to an alternative suitable habitat. Inter-
state transfer can be effected by mutual
consultation amongst the states.

**Assistance to District Hindi Permit
Mandal**

3038. SHRIMATI BASVARAJESWARI:
Will the Minister of HUMAN RESOURCE
DEVELOPMENT be pleased to state:

(a) whether the Government received
requests for providing central assistance to
district Hindi Premi Mandal, Bellary during
1990-91;

(b) if so, the details thereof; and

(c) the action taken by the Government
in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c). The request of District Hindi Premi Mandal Bellary for financial assistance promotion of Hindi during 1990-91 could not be sanctioned for want of recommendations from the State level Committee. However, a grant of Rs. 36,450/- has been sanctioned to this voluntary organisation for the year 1991-92.

Social Forestry Programme

3039. SHRI GOPINATH GAJAPATHI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have made any study on the success achieved in the implementation of the social Forestry Programme; and

(b) if so, the details thereof and the State-wise progress made in the implementation of Social Forestry Programme so far?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FOR-

ESTS (SHRI KAMAL NATH): (a) and (b). The progress of the afforestation/tree planting activities, including social forestry, is monitored by the State Governments who have their own mechanisms for monitoring and evaluation. The State Governments have been advised recently to strengthen the monitoring and evaluation of these activities to ensure improved results.

Studies on social forestry activities indicate that these activities have contributed to increase in biomass production, enhancement in rural employment and income generation, encouragement of farm-forestry/agro-forestry, involvement of women and voluntary agencies in the activities gains in strengthening the technical and managerial expertise of the Forest Departments and private individuals in undertaking tree-planting activities, etc.

The State-wise achievement of afforestation/tree planting activities under the 20-Point Programme, including social forestry, during the Seventh Five Year Plan, is given in the attached Statement.

STATEMENT

Statewise Achievements For Afforestation/Tree Planting Activities Under The 20 -Point Programme During The Seventh Five Year Plan

(Area in Hectares)

<i>Sl. No.</i>	<i>States/U.T.'s</i>	<i>Achievement</i>
1	2	3
1.	Andhra Pradesh	727579.50
2.	Arunachal Pradesh	31276.50
3.	Assam	115107.00
4.	Bihar	666970.50